

LIR No. 5122/2016

S P Malhotra vs M/s Arora Associates Reality Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for talks of settlement failing which for final arguments.

Perusal of the record shows that matter is fixed for final arguments on 17.10.2017 and thereafter till today, no settlement arrived at between the parties.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **02.11.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LCA No. 104/2016

S P Malhotra vs M/s Arora Associates Reality Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, put up alongwith connected matter on **02.11.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 3632/2016

Bhudev Sharma vs M/s DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

Perusal of the record shows that enquiry issue is already decided in favour of the workman and against the management.

As inquiry issue has already been decided, now, matter stands adjourned for WE on remaining issues on **23.11.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2065/2016

Ravinder Rai vs M/s Kumaya Auto Engineering

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Ms Pooja, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**11.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2066/2016

Nagendra vs M/s Kumaya Auto Engineering

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Ms Pooja, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**11.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2435/2016

Santosh vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Shri Aji Kumar Singh, AR for the workman alongwith workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**10.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2436/2016

Triloki vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Shri Aji Kumar Singh, AR for the workman alongwith workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**10.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2437/2016

Basgit vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Shri Aji Kumar Singh, AR for the workman alongwith workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**10.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020



LIR No. 2979/2016

Tej Bali vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Shri Aji Kumar Singh, AR for the workman alongwith workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**10.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2952/2016

Malika vs Sir Ganga Ram Hospital Others

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **08.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 3058/2016

Subhash Kumar vs Sir Ganga Ram Hospital Others

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **08.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 3059/2016

Rekha vs Sir Ganga Ram Hospital Others

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **08.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 880/2016

Kakuli Devnath vs Sir Ganga Ram Hospital Others

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **08.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 7629/2016

Vishnu Dutt vs M/s R S Overseas Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **21.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 9588/2016

Sarnam vs M/s A C E Facility Management Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**09.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 3318/2017

Ram Bahadur vs M/s Ahuja and Company

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**09.12.2020.**

VEENA RANI

POLC/RADC

03.10.2020



LIR No. 901/2016

Naurang Singh vs M/s R C Engineering Metring Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri T S Rajpoot, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **23.11.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 908/2016

Lalit Kumar vs M/s R C Engineering Metring Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri T S Rajpoot, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **23.11.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 5546/2016

Vineet Jha vs RMX Joss Merchants Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : Shri T S Rajpoot, AR for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for ME.

At joint request of the parties, matter stands adjourned for ME on **09.12.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1342/2016

Meera Devi vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1343/2016

Deep Chand vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1344/2016

Naresh Kumar vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1345/2016

Amit Kumar vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1346/2016

Reena Kumari vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020



LIR No. 1619/2016

Ajeet Singh vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1620/2016

Shiv Raj vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1621/2016

Reenu vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1622/2016

Umesh Chand vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 1623/2016

Parvinder Singh vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2260/2016

Bharti Pd. vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 2264/2016

Vijay Kumar vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020

LIR No. 6375/2016

Deepak Lal vs M/s Pt. Madan Mohan Malviya Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.**

03.10.2020.

Present : None for the workman.

Shri Ankit Gupta, AR for the management N. 1.

Shri Ram Kumar, AR for the management No. 2.

The matter is fixed for filing of reply and arguments on the application under Section 151 CPC for setting aside ex-parte order against management No. 1.

It is submitted by AR for the management that reply to the application not filed by the workman till date.

In these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management No. 1 on **12.10.2020**.

VEENA RANI

POLC/RADC

03.10.2020